

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2739
ANSWERED ON:17.12.2008
TAX ON POLLUTING INDUSTRIES
Murmu Shri Rupchand

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Energy Coordination Committee has proposed to levy tax on polluting industries;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT & FORESTS(SHRI NAMO NARAIN MEENA)

(a)to (c) In the 10th Meeting of the Energy Coordination Committee held on 27th June 2008, as per available information, an observation was made that "Carbon Tax on power producers using coal, oil, etc. could be considered to fund the upscaling of Renewable Energy (RE) initiatives." However, no decision has been taken in this regard.